# Restrictions on admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhawan whose presence is functionally required in connection with the discharge of their official duties.

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No. 7888

# **Parliament Security Service**

# Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles Hon'ble Members are requested, to please alight at Iron Gates and make use of ferry cars available at Iron Gate(s) No.1 and Talkatora Road-I & II. For departure also, ferry car will be available in front of Building Gate No.1 and Makar Dwar at Parliament House complex.

Kind cooperation of Hon'ble Members is solicited.

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No. 7889

#### **Parliament Security Service**

# **Carrying or Display of Fire Arms in Parliament House Complex**

The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

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No. 7890

#### **Parliament Security Service**

# Distribution of Literature, Pamphlets, Press Notes, Leaflets within the precincts of the Parliament House Complex

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are also strictly prohibited inside the Parliament House Complex.

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#### No. 7891

# **Parliament Security Service**

# Stoppage of entry of Armed Escorts/ P.S.O. coming to Parliament House Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

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No. 7892

# **Parliament Security Service**

### **Speed regulation of vehicles entering Parliament House Complex**

With the installation of modern security gadgets in Parliament House Complex, it has been felt essential to observe certain speed regulations for vehicular movements keeping in view the design capabilities of the gadgets. It has, therefore, been decided to restrict the speed of vehicles to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations inside the complex.

Kind cooperation of Hon'ble Members is solicited.

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No. 7893

#### **Parliament Security Service**

#### Restriction of Exit for pedestrians through Iron Gate No.1

State of the art Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements of Parliament House Complex. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are, therefore, requested to use Ferry Services made available at this gate for their movement from the Iron Gate to Building Gates of PH Complex & vice-versa and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

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